Exodus of farmers from drought hit Maharashtra

2580. SHRI RAJKUMAR DHOOT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware that there is exodus of farmers from drought hit parched villages of Maharashtra whose Rabi crop is severely hit and farmers are migrating for jobs abandoning their livestock and homes;
 - (b) if so, the details thereof; and
- (c) the action Government has taken or proposes to take to prevent the exodus of farmers by providing necessary relief and rehabilitation measures to them on war footing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) and (b) No such exodus of farmers has been reported to this Ministry.

(c) Ouestion does not arise.

Suicide rate of farmers

2581. SHRI RONALD SAPA TLAU: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that the farmers are still facing huge problems across the country, if so, the details thereof;
- (b) the number of farmers who committed suicide during the past six years, year-wise;
- (c) whether there is any State in the country where State's new policy on waiving farmer loan has resulted in lower suicide rate of farmers; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Agriculture being a State subject, the State Governments undertake development of perspective plans and ensures effective implementation of the programmes/schemes. Also, Government of India supplements the efforts of the State Governments through various Schemes/Programmes. The Department of Agriculture, Cooperation and Farmers' Welfare has taken a number of measures for welfare of farmers including agricultural labourers.

The Government of India is targeting to double the income of the farmers by

the year 2022. To achieve this, the Department of Agriculture, Cooperation and Farmers' Welfare has taken a number of measures. The Government aims to reorient the agriculture sector by focusing on an income-centeredness in addition to pure production centeredness approach. The Department is, therefore, implementing various schemes to meet this objective, *viz.* Soil Health Card (SHC) scheme, Neem Coated Urea, Paramparagat Krishi Vikas Yojana (PKVY), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), National Agriculture Market scheme (e-NAM) and Pradhan Mantri Fasal Bima Yojana (PMFBY), Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA), Interest subvention schemes and Kisan Credit Card Schemes. The Government is also implementing several centrally sponsored Schemes *viz.* National Food Security Mission (NFSM); Mission for Integrated Development of Horticulture (MIDH); National Mission on Oilseeds and Oilpalm (NMOOP); National Mission for Sustainable Agriculture (NMSA); National Mission on Agricultural Extension and Technology (NMAET) and Rashtriya Krishi Vikas Yojana (RKVY) for enhancing production and productivity and development of the sector as a whole.

(b) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides are available upto 2015 on its website. The Reports for the year 2016 onwards have not been published as on date. The number of farmers who committed suicide during the past six years, year-wise is as under:—

Year	Year Suicides in Farming/Agriculture Sector		
2010	15,964		
2011	14,027		
2012	13,754		
2013	11,772		
2014	12,360	5650 farmers	
		6710 Agri Labourers	
2015	12,602	8007 farmers	
		4595 Agri Labourers	

As per ADSI Report 2015, the reasons for suicide by farmers are manifold, which *inter alia* include indebtedness, crop failure, drought, socio-economic and personal reasons.

(c) and (d) Details of States/Union Territories (UTs) which have announced Farm Loan Waivers (since 2014), as reported by NABARD is given in the Statement.

Statement

Details of State/Union Territories, which have announced Farm Loan Waivers, as reported by NABARD

Sl.No.	Name of State/UT	Notification/Order dated	Details
1.	Madhya Pradesh	Notification dated 18.12.2018	Loan waiver of upto ₹ 2.00 lakh for all farmers taken from Cooperative and Nationalized Banks. The scheme announced recently, further details not available.
2.	Rajasthan	(i) For STCCS, 04.05.2018 (ii) For LTCCS, 12.09.2018	 (i) Loan waiver upto ₹ 50,000/-Total loan expected to be waived ₹ 8,400 cr Loan waived till date:-₹ 7636 crore. Farmer covered:-26.92 lakhs
3.	Karnataka	(i) dated 23 June 2017 (ii) Dated. 14.08.2018 (iii) Dated. 06.09.2018	 (i) Waiver of farm loans of up to ₹ 50,000 taken from State-run Cooperative Institutions (ii) Waiver of Short term Crop loan upto ₹ 1 lakh/- per agriculture family. (iii) Waiver of Short term Crop loan upto ₹ 2 lakh/- per agriculture family. ➤ Loan waived till date:- ₹ 7866 crore. ➤ Farmer covered:- 41 lakhs
4.	Punjab	Dated 17.10.2017	Covering 10 lakh farmers with amount of debt waiver to the tune of ₹ 10,000 crore. ₹ 2.00 lakh. All marginal farmers > Loan waived till date:- ₹ 1818 crore. > Farmer covered:- 3.18 lakhs

5.	Maharashtra	Dated 28.06.2017	Covering 31 lakh farmers with amount of debt waiver of ₹ 34,022 crore. Maximum amount:- ₹ 1.50 lakh for debt waiver and more than ₹ 1.50 lakh one time settlement (OTS). Loan waived till date:- ₹ 16046 crore. Farmer covered:- 31 lakhs
6.	Uttar Pradesh	Dated April 4, 2017	Loan waiver of crop loans up to ₹ 1.00 lakh for Small and Marginal Farmers. In addition, ₹ 5,630 crore allocated for writing off bad loans of around seven lakh farmers, which had become NPAs. This takes the total amount allocated for loan relief to ₹ 36,359 crore. > Loan waived till date:- ₹ 24663.62 crore. > Farmer covered:- 44 lakhs
7.	Jammu and Kashmir	Dated 23.01.2017	 KCC loans upto ₹ 1 lakh were given 50% waiver in a phased manner. Loan waived till date:- ₹ 244 crore Farmer covered: - 1.15 lakh.
8.	Tamil Nadu	Dated 23.05.2016	Waiver of loans taken from Cooperative Banks as on 31.03.2016 by Small and Marginal Farmers ➤ Loan waived till date: - ₹ 5318.73 crore. ➤ Farmer covered:- 12.02 lakhs
9.	Chhattisgarh	Dated 26 December, 2015.	25% Debt relief/waiver ➤ Loan waived till date:- ₹ 129.76 crore ➤ Farmer covered: - 189379

Written Answers to

[4 January, 2019]

Sl.No.	Name of State/UT	Notification/Order dated	Details
10.	Telangana	dated 13.08.2014	Waiver of loans upto ₹ 1.00 lakh to all farmers ➤ Loan waived till date:- ₹ 16124.38 crore. ➤ Farmer covered:- 35.30 lakhs
11.	Andhra Pradesh	dated 02.08.2014	Waiver of Agriculture crop loan to farmers. ➤ Loan waived till date:- 24,000 cr. ➤ Farmer covered: - 58.30 lakh
12.	Union Territory of Puducherry	Dated 12.01.2018	Loan waiver Scheme covering loans of all agricultural and allied activities availed through Cooperative structure as on 31.03.2016. ➤ Loan waived till date:- 19.42 cr. ➤ Farmer covered: - 4,781